

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2239

ANSWERED ON:09.03.2011

AIR SERVICES FROM DELHI TO VARIOUS STATES

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the proposals received by the Union Government for increase in air services from various States especially from Delhi;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Government has accepted all the proposals;
- (d) if not, the details of pending proposals alongwith the reasons and the time by which these are likely to be cleared;
- (e) whether the Government proposes to provide additional flights on domestic and international routes in the near future; and
- (f) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) and (b):- The details of the proposals received by the Government from various quarter in the last 4 years for increase in air services from Delhi are as under:

1. Air Connectivity from Kota to Delhi
2. Air Connectivity Delhi-Allahabad
3. Flight from Delhi to Jamnagar
4. Flight from Rajkot to Delhi
5. Air connectivity Surat to Delhi
6. Morning flight Guwahati to Delhi
- 7 Air Travel between Delhi-Guwahati
8. Extend flight Go Air upto Delhi- Ludhiana
9. Kingfisher flight on Imphal-Guwahati-Delhi
- 10.Air Connectivity Kota to Delhi

(c) to (f):- The details of State-wise stations connected are given at Annexure-I.

Government has laid down Route Dispersal Guidelines with a view to achieving better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.

With regard to additional flights on international routes, the same is subject to allocation of traffic rights by the Government.